

① Mrs. Pradepita Mohanty
D.N. Mohapatra
S. S. Sahoo

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

Mrs. Asare
Jahaly

O.A./T.A./R.A.No. 7601995

D. K. SamalApplicant (s)

Versus

Union of IndrasenaRespondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1.	20.12.1995.	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">B.S. 19.12.95 Dy. Registrar</p> <p>Applicant who was working as E.D.M.C. for over three years was retrenched by Annexure-5 order on the reinstatement of the original incumbent to the post. Applicant states that according to the rules of the DGP & T letter dated 23.2.1979, since he has served more than three years of service, he is entitled for consideration against any other vacancy. The said letter states that names of such persons should be included in the waiting list and of ED Agents discharged from service.</p> <p style="text-align: right;">It appears that prayer of the applicant is covered under the rules mentioned above. Accordingly, applicant may submit a representation</p>	<p>I.P.O. of 19.12.95 is filed.</p> <p>In this application of 19.12.95, the applicant has challenged the selection order for the post of Dy. Registrar.</p> <p>For Registrar.</p> <p style="text-align: right;">19.12.95 Registrar (on leave) D.B. I/c</p> <p>For Admission S. S. Sahoo</p> <p style="text-align: right;">Bein</p>

2 (2) OA 76019
(C)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
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to the respondent no.2 for inclusion of his name in the waiting list and for consideration against ^avacancy which may arise in future. Such ~~rep xxx~~ a representation if made within 15 days will be considered by the second respondent and appropriate orders ~~be~~ passed within one month from the date of receipt of such representation. Thus, the OA is accordingly disposed of. No costs.

[Signature]
Member (Adm.)

Copy of order dt 20.12.95 may be delivered to the counsel for the applicant.

[Signature]
S.O.

Received love of ~~order~~
Dilip Kumar Samal
28-12-95.

Copy of order dt 20.12.95 with OA copy may be given to counsel for request

[Signature]
S.O.

Received copy of order with OA on behalf of Ashok Mohanty
Sudhakar Jais
30.1.96

29.1.96